

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/180/2016 NAME OF THE PETITIONER(S) : A.K. Mansoor NAME OF THE RESPONDENT(S) : M/s Indo - Asian News Channel Private Limited & 3 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Coursel for RI-RS 1. AR. Ramanathan 2. P. VIDMAD SHANKAIZ rep counsel for Delitimer

M. ROSHAN

VIHARI

Counsel for Bropand
Respondered 7

Shri R Vidhya Shankar, representing counsel for petitioner present and prayed time submitting that the counsel on record could not attend before this Tribunal today Shri A R Ramanathan, Counsel for R1 to R3 and Shri M Roshan Atiq, counsel for proposed R7 are present. Arguments in CA 34/2016 were heard on 11.7.2017. Order is reserved. Put up on 23.08.2017 at 10.30 A.M.

ORDER

(K. Anantha Padmanabha Swamy) Member (Judicial)